



FORM No. 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

ORIGINAL Application No. 23 of 2009

Applicant (s) Umesh Ch. Nayak Respondent (s) U. M. S. Mohapatra

Advocate

for Applicant (s) Mr. R. N. Sanket Kumar

Advocate

for Respondent Mr. S. Mohapatra

C. S. Mohapatra, S. Ray

P. C. S. B. P. D.

NOTES OF THE REGISTRY

1. Received

For hearing on
Registration No.

Recd. 12.1.09

S. S. 3

13.1.09

REGISTER

Adv. 13/1
Received

For advance

16.2.09

ORDERS OF THE TRIBUNAL

ORDER DATED: 17-02-2009

CORAM:

Hon'ble Mr Justice R. Phanakapoor, Member (J)

O. A Nos. 23, 24, 25, 26 & 27 of 2009

Heard Mr. C. R. Naandi, I. d.
Counsel for the Applicant and
Mr. S. Mohapatra, I. d. A. C. appearing
for the Respondent.

For the reasons recorded in
O. A 01/2009 to 05/2009, these O. A.
are disposed of as withdrawn.

Member (J)

2

02/23/09

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Copies of order
on 12/22/09
handed over to
Counsel for both
sides

le
03/13

P
RHS
Co
4/3